

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-64/2000(pt.)/4755/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Bijay Lashmi Boruah,
Principal Judge,
Family Court-II, Kamrup (M),
Guwahati.

Dated Guwahati, the th 30 May, 2023.

Sub:- **Station leave permission.**

Ref:- FCK.5/12/PJ/204/2023 Dated 25.05.2023.

Madam,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the morning of 27.05.2023 till the evening of 28.05.2023**, as prayed for. Further, the Counsellor, Family Court-I, Kamrup (M), Guwahati and in her absence the Counsellor, Family Court-III, Kamrup (M), Guwahati will remain in-charge of your court and office in your absence.

Yours faithfully,

sdf

JT. REGISTRAR (VIGILANCE)

Memo NO. HC. VII-64/2000(pt.)/4756/A, dated , 30-05-2023

Copy to:

- ✓1. The Project Manager, Gauhati High Court.

S.P.
JT. REGISTRAR (VIGILANCE)